

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'पंद्रह'

प्रश्न सं. [क. 1129]

परिशिष्ट-31  
[20/7/2017]



Madhya Pradesh Pollution Control Board  
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड

HIG 190-191, Nehru Nagar Rewa, Phone & Fax 07662-230605 Email E-Mail [rcrwa\\_pcb@rediffmail.com](mailto:rcrwa_pcb@rediffmail.com)

VALID FOR SSI/

VALIDITY A/W 25/07/2017

VALIDITY HAZARDOUS

CON. NO. - AWH-

**CONSENT TO OPERATE**

No. AW-----/RO /MPPCB/F.No. Ind.230871.Rewa./2016 Rewa/Dated

To:  
M/s Mahadeo Construction Company (Stone Crusher)  
Village, Gada Balbhadgarh, Teh. Hanumana,  
Distt. Rewa (M.P.)

Subject :- Grant of Consent to operate under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 & under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 .

Ref: Your Consent to operate application Receipt No. 230871 Dt. 12/07/2016 .

With reference to your above application for consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent for one year from 26/07/2016 to 25/07/2017, subject to the fulfillment of the terms & conditions, enclosed with this letter

**SUBJECT TO THE FOLLOWING CONDITIONS :-**

a. Location :-Khasra No.508/2,511,512,513,514/1,Rakwa, 9.098 hact. Village , Gada Balbhadgarh ,Teh. Hanumana, Distt. Rewa (M.P.)

b. Production:-

Product	Capacity
Stone Gitty	5,76,000.00 MT/Yr. (Five lac Seventy Six Thousand Metric Tons Per Year)

Note:- For any change in above industry shall obtain fresh consent from the board.

Enclosures:-

1. Conditions pertaining to Water Act
2. Conditions pertaining to Air Act

The validity of the consent is for one year from the first day of the month of issue of this consent and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

For and on behalf of M. P. Pollution Control Board

e  
Digitally signed by ARUN KUMAR SHRI VASU  
DN: cn=ARUN KUMAR SHRI VASU, o=

ARUN KUMAR SHRI VASU  
Regional Officer

e-Signed On 28/07/2016 19:17:25

(Organic Authentication on AADHAR from UIDAI Server)  
TPAY # 63D1NC5E64

Consent No:AWH-38575,Validity:25/07/2017,Hazd Validity:25/07/2021, Outward No:12171,28/07/2016, TPAY # 63D1NC5E64

अनुमान अधिकारी  
मध्य प्रदेश शासन,